

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 103(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)


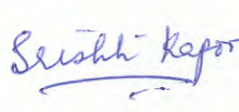
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .  
Vs  
M/s. Gallus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Sh. Sarwan Reza	Adv.	Petitioner.	
2.	Sh. Shobhan Mahanti	Adv.	"	
3.	Sh. Mohd. Waseem Akram	Adv.	"	
1.	Ms. Ranjana Roy Ganai,	Adv	} For Respondents	
2.	Ms. Vasudha Sen,	Adv		
3.	Ms. Prem Anand,	Adv		
4.	Ms. Seishti Kapoor,	Adv		

**ORDER**

For order see C.P. No. 27(ND)/2015.